

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:853

ANSWERED ON:10.12.2013

GUIDELINES FOR DMS BOOTHS

Alagiri Shri S. ;Jaiswal Shri Gorakh Prasad ;Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether it is a fact that operators of the Delhi Milk Scheme (DMS) booths have violated some rules/guidelines issued by the Government;
- (b) if so, the details thereof;
- (c) whether the Government has carried out monitoring through field visits by the designated officials of DMS for compliance of the conditions laid down for sale at DMS booths:
- (d) if so, the details of such violations detected/noticed during the last three years and the current year; and
- (e) the punitive action taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR AGRICULTURE & FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) 111 cases of violation of conditions by the operators were detected during the last three years and current year. The year-wise details of the cases is as under: -

Year	No of cases
2010-11	10
2011-12	26
2012-13	51
2013-14 (Upto to Nov, 2013)	24
Total	111

(c) Yes Madam. Violation of conditions laid down for sale at DMS booths are supervised and monitored by field visits carried out regularly by designated officials of DMS to check violation.

(d) Reply to question (b) above may be referred to.

(e) Concessionaireship were cancelled in 23 cases and 03 number of booths were sealed. In the remaining cases, show cause notices have been issued to the defaulters.